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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

*Decided on: May 19, 2015*

+ ITA 269/2008

+ ITA 270/2008

THE LIQUIDATOR POLYMERLAND INDIA P.LTD..... Appellant  
Through Mr. S. Ganesh Sr. Adv. with Mr.  
Syed Naqvi, Mrs. Namrata Kapoor  
Sharma and Mr. P P Kanwer, Adv.

versus

THE DEPUTY COMMISSIONER OF INCOME TAX.... Respondent  
Through Mr. N P Sahni, sr. standing counsel  
with Mr. Nitin Gulati, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**HON'BLE MR. JUSTICE R.K.GAUBA**

**MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)**

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For detailed judgment, the decision dated 19.05.2015 in ITA  
268/2008 may be referred to.

**S. RAVINDRA BHAT  
(JUDGE)**

**R.K.GAUBA  
(JUDGE)**

**MAY 19, 2015**

*slh*